

Email

judicial-ngt@gov.in

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**Re: Reminder Mail for Report in Original Application No. 513/2019**

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**From :** gurdeep@iitism.ac.in

Sat, Jun 20, 2020 12:45 PM

**Subject :** Re: Reminder Mail for Report in Original Application No. 513/2019**To :** dt sect <dt\_sect@iitism.ac.in>**Cc :** Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>, Shri R P Gupta <secy-moef@nic.in>, Member Secretary CPCB <mscb.cpcb@gov.in>, director@iitism.ac.in, gautamsinghh ind <gautamsinghh.ind@gmail.com>, mail@gautamsinghh.com, bspcb@yahoo.com

Dear Sir/Madam: Would like to submit the following facts:

- .Site visit is scheduled during June 23-25,2020
- . Report of BSPCB is not available as of now
- .During Monsoon Sand Mining is usually not permitted
- .Proper sanitised lodging may not be available coupled with the risk of COVID-2019

In view of the above, request for the postponement of the proposed visit.

On Tue, Jun 9, 2020 at 3:28 PM Secretary of Director IIT(ISM) <[dt\\_sect@iitism.ac.in](mailto:dt_sect@iitism.ac.in)> wrote:

Dear Sir/Madam:

In response to your mail, it is to inform you that Director, IIT(ISM) Dhanbad has already nominated a representative for the said committee via email dated 26 February, 2020. The details of the nominee is again provided below-

Prof Gurdeep Singh  
Dept. of Environmental Science and Engineering  
Mobile- 9431711184  
Email- [gurdeep@iitism.ac.in](mailto:gurdeep@iitism.ac.in)

Prof. Singh may please be directly contacted for any further clarification regarding the compliance report.

Best Regards,

Director's Secretariat  
IIT(ISM) Dhanbad

On Tue, Jun 9, 2020 at 3:10 PM Consultant Judicial-NGT(P.B.) <[judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)> wrote:**Reminder Mail**

Vide order dated **19/02/2020** passed in **Original Application No. 513/2019 Mohd. Imran Khan Kadri, Muslim Rashtriya Manch Versus State of Bihar**. Hon'ble Tribunal directed the concerned authorities to file a compliance report. However, it has not been filed so far.

You are, therefore, requested to file the report immediately in compliance with the aforesaid order. Please note that no further intimation in this regard will be given now. The matter is listed for hearing on **28.07.2020**.

In further please send all the documents on the new mail-id i.e.

[judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

Kindly acknowledge the same.

**REGARDS**  
**CONSULTANT (Judicial)**  
**(N.G.T.)(P.B.)** ☺

